

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.448/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

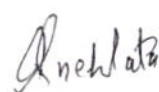
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017

NAME OF THE PARTIES: Premier Global Logistics Ltd.
V/s
Coastal Marine Construction & Engineering Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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23	Adv. Snehlata Srivastav	1194 / MAH / 2017 Adv. for Petitioner	
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39	Adv. Snehlata Srivastav	448 / MAH / 2017 Adv. for Petitioner	
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23
and
39 }  Sujana
Chandrasekhar

~~1194 / MAH~~

Advocate
for Respondent



ORDER

TCP 448/I&BC/NCLT/MB/MAH/2017

1. Due to filing of two forms, two files were opened by the Registry. However, vide following order passed in the matter of CP 1194/NCLT/2017 dated 18.08.2017, this Application (TCP 448/2017) shall not survive as per the following observation:-

(Contd.....2.)



-2-

"CP 1194/I&BC/NCLT/MB/MAH/2017

Learned Representatives of both the sides are present. After discussion, it appears that in respect of the Petition transferred from the High Court, requisite form was filed in the month of June 2017 by the Petitioner without making any requisite fees. Thereafter another form was filed on 12-07-2017 along with the fee of Rs.2000. Under the circumstances, TCP 448 does not survive being defective Form on record. CP 1194 now survives. Name of the IRP is on record. Amount of Debt is Rs.2,25,260 (Principal amount). Evidence of default also placed on record.

From the side of the Respondent Counsel, since the decision has been taken that now CP 1194 survives, hence the Petitioner be directed to serve upon the Respondent Debtor requisite form. Directed accordingly, to be served on or before 31-08-2017. Matter is listed for hearing on **08-09-2017.**"

2. The Petition therefore do not survive hence **dismissed.**
3. To be consigned to records.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 18/08/2017

Sd/-

M.K. SHRAWAT

Member (Judicial)